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Regn.No. KERBIL/2012/45073
dated 2012-09-05 with RNI
Reg No.KL/TV(N)/634/2021-2023

കേരള സർക്കാർ
GOVERNMENT OF KERALA

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

ചൊവ്വ, 2021 ഒക്ടോബർ 19
Tuesday, 19th October 2021

1197 തുലാം 3
3rd Thulam 1197

1943 ആശ്വിനം 27
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Vol. X

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No. }

Part III

Co-Operation Department

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കേരള സർക്കാർ
GOVERNMENT OF KERALA
2021



REGISTRATION CERTIFICATE

No. O (1)-6871/2018.

13th August 2021.

I do hereby certify in exercise of the powers conferred on me under Section 7 of the Kerala Co-operative Societies Act, 1969 (Act 21 of 1969) that the following Society, the particulars which is furnished in the Categorical Statement is registered by me today as a Co-operative Society under the said Act on the basis of limited liability and that the bye-laws of the aforesaid Society are also hereby registered under the said section.

Categorical Statement

1. Name and Number of the Society—Infopark-CSEZ Employees Co-operative Society Limited No. E. 1443.
2. Date of Registration—13-8-2021.
3. Address—CSEZ, Kakkanad, Cochin-30.
4. Liability—Limited.
5. Area of Operation—Among the whole employees of Infopark and CSEZ.
6. Main Object—To promote thrift, self help, mutual help and co-operation among members.
7. Authorized Share Capital—₹ 58,00,000.
 - (1) 'A' Class 50000 shares of ₹ 100 each
 - (2) 'B' Class 300 shares of ₹ 1,000 each
 - (3) 'C' Class 10,000 shares of ₹ 50 each
8. Maximum Borrowing limit—150 times of paid up Share Capital + Reserve Fund.
9. Category as per KCS Act—Rule 15.
 - (1) Credit Societies
 - (C) Other Primary Credit Societies
 - (iii) Employees Credit Societies

Office of the Joint Registrar
of Co-operative Societies (General),
Ernakulam.

(Sd.)
Joint Registrar(General).



REGISTRATION CERTIFICATE

No. O -703/2021/R.Dis(2).

10th August 2021.

I do hereby certify in exercise of the powers conferred on me under Section 7 of the Kerala Co-operative Societies Act, 1969 (Act 21 of 1969) that the following Society, the particulars which is furnished in the Categorical Statement is registered by me today as a Co-operative Society under the said Act on the basis of limited liability and that the bye-laws of the aforesaid Society are also hereby registered under the said section.

Categorical Statement

1. Name and Number of the Society—Yuvas Service Co-operative Society Ltd. No. K 589.
2. Date of Registration—10-8-2021.
3. Address—Alamipally, Kanhnagad-671 315.
4. Liability—Limited.
5. Area of operation—Whole area of Hosdurg & Vellarikkund Taluk.
6. Main Object—As per Rule 4.
7. Type of Society— Rule 15 (12) Miscellaneous Societies-(3) Others-(i) Not falling in either of the above sub classes, (Rule 15-12-(3) (i)).
8. Authorized Share Capital—₹ 1,75,00,000
9. Maximum Borrowing power of the Society —150 times of the paid up Share Capital + Reserve Fund.

Office of the Joint Registrar of
Co-operative Societies (General),
Kasaragod.

(Sd.)
Joint Registrar.

